

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 608 (ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018.

NAME OF THE COMPANY: Ms. Mamatha Vs. AMB Infrabuild (P) Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Mr. Chayan Sarkar, Advocate		
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	For the Respondent:	Mr. Neeraj Jain and Mr. Anurag Mishra, Advocates Mr. Aakash Aggarwal, A.R.		
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ORDER

Appearance has been put in on behalf of the Respondent no. 1 on behalf of the Corporate Debtor. Ld. Counsel has filed his vakalatnama along with the authority letter in the court. He prays for some time to file his reply. Let the same be filed within 1 week with an advance copy to the opposite counsel.

To come up for final arguments on 29th January, 2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)